

is not the question of the majority, minority or anything else. Once you take a decision, I can give an undertaking on behalf of the Government that whatever directions you give in the House will be accepted by the Government and action will be initiated on it
(Interruptions)

MR SPEAKER The House stands adjourned to meet again at 11 00 A M tomorrow

WRITTEN ANSWERS TO QUESTIONS

[Translation]

Maltreatment of Indian Diplomats

* 101 SHRI PANKAJ CHOWDHARY
 SHRI DATTATRAYA BANDARU

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether there is a large scale increase in the incidents of torture, maltreatment and detention of Indian diplomats and employees of Indian Missions in Pakistan

(b) if so the brief details of such incidents occurred during the last six months and the steps taken/proposed to be taken by the Government in the matter

(c) whether any proposal was forwarded by the Government for review of all issues connected with the implementation of the code of conduct governing diplomatic behaviour between the two countries and for Indo-Pak joint secretary level talks for this purpose and

(d) if so, the details thereof and the

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED) (a) to (d) During the last six months approximately 80 incidents have occurred involving obtrusive and intimidatory surveillance and harassment of our personnel posted in the Missions in Pakistan. These incidents which are in violation of Pakistan's commitments and obligations under the Code of conduct for Treatment of Diplomatic/Consular personnel in India and Pakistan have been taken up on a case-by-case basis with the Pakistani authorities.

Government proposed on April 7, 1994 to the Government of Pakistan that consultations between the two Foreign Offices may be held for a review of the implementation of the Code of Conduct. This proposal has not yet found favour with Islamabad. Meanwhile, discussions were recently held in New Delhi and in Islamabad between officials of the concerned Mission and Ministry to discuss the range of issues involved. Several suggestions were made on ways and means of improving implementation of the Code of Conduct in letter and spirit. Both sides also agreed to hold further discussions on this subject.

[English]

Anti-India Role of Pakistan

* 102 SHRI RAM VILAS PASWAN
 SHRI SRIKANTA JENA

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether the Government are aware of the document 'Kashmir connection' placed on record in the US Congress giving details of the anti-India role of Pakistan and